

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 04.15 p.m. ON 20/2/19

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4 OTHERS
UNDER SECTION : 397/398

S.No. Name (in Capital) Represented by Signature

1) T. K. Bhaskar
Medha A. Rao

Counsel for
Petitioners



2) Hanishankar Mani
JERIN ASHER SOZANI

Counsel for
Respondent



ORDER

At request of the Learned Counsels for the parties, post this matter on
07.02.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)